

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1803
TO BE ANSWERED ON 13/12/2023

SEZs

1803. SHRI KAUSHALENDRA KUMAR:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the areas earmarked under Special Economic Zones (SEZs) in the country, State-wise and the present status of the said areas;
- (b) whether the Government is working on a plan to identify and develop an area under special economic zone in Bihar keeping in view the backwardness of the State;
- (c) if so, the names of the places and if not, the reasons therefor; and
- (d) the revenue generated every year by the Government from such developed areas under this rule during the last five years, year-wise?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a) There were 7 Central Government Special Economic Zones (SEZs) and 12 State/Private Sector SEZs prior to the enactment of the SEZ Act, 2005. Presently, 374 SEZs are notified in total, out of which 276 SEZs are operational. States/Union Territories-wise details of SEZs are at **Annexure**.

(b) & (c) SEZs being set up under the SEZ Act, 2005 and SEZ Rule, 2006 are primarily private investment driven. Post enactment of SEZ Act, 2005 the Central Government has not set up any SEZ in the country. Department of Commerce has received two proposals from M/s. Industrial Area Development Authority (BIADA), Department of Industries, Government of Bihar for setting up Multi-product SEZ at Industrial Area, Nawanagar, Buxar and Industrial Area, Kumarbagh, West Champaran. However, the proposals are incomplete in many aspects. The Government of Bihar has been requested to provide the complete proposal as per SEZ laws.

(d) The revenue received by the Government from SEZs during the last five years, year-wise is as below:

Year-wise revenue from duty for the Domestic Tariff Area Sale Transactions	
Year	Duty Amount Paid (Rs. Crores)
2018-19	24,504
2019-20	20,735
2020-21	26,056
2021-22	40,157
2022-23	41,962
2023-24 (upto 6 th December, 2023)	32,995

Annexure referred to in reply to Part (a) of Lok Sabha Unstarred Question No. 1803 for answer on 13th December, 2023

States/Union Territories-wise distribution of approved SEZs (as on 30.11.2023)		
States/UTs	Total Notified SEZs	Total Operational SEZs
Andhra Pradesh	30	25
Chandigarh	2	2
Chhattisgarh	1	1
Goa	3	0
Gujarat	24	21
Haryana	22	8
Jharkhand	2	1
Karnataka	52	36
Kerala	23	20
Madhya Pradesh	8	6
Maharashtra	44	38
Manipur	1	0
Nagaland	2	0
Odisha	5	5
Punjab	3	3
Rajasthan	6	3
Tamil Nadu	58	49
Telangana	56	37
Tripura	1	0
Uttar Pradesh	23	14
West Bengal	8	7
GRAND TOTAL	374	276
